

MR. DEPUTY SPEAKER : Every Member is speaking. We have to link all the rivers.

SOME HON. MEMBERS : This should be discussed under Rule 193.

MR. DEPUTY SPEAKER : Please take your seat. We are going to discuss the economic situation under Rule 193.

Therefore, you are going to discuss this matter also. It has already been accepted.

(Interruptions)

MR. DEPUTY SPEAKER : When you are speaking on the Economic situation, you very well speak on this matter also.

DR. G.S. DHILLON : I have replied to the main points.

MR. DEPUTY SPEAKER : It includes price rise and everything will come under it.

DR. G.S. DHILLON : One of my hon. friends sitting there is giving me good suggestions. We will be very happy to discuss it in this House. This is a very important subject. It needs a thorough discussion. I thank you very much for it.

13.31 hrs.

ELECTION TO COMMITTEE

[English]

Committee on public Undertakings

SHRI K. RAMAMURTHY (Krishnagiri) : Mr. Deputy Speaker, Sir, I beg to move :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Miss Saroj Khaparde ceased to be a member of the Committee on her appointment as a Minister of

State and do communicate to this House the name of the Member so nominated by Rajya Sabha.”

MR. DEPUTY SPEAKER : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Miss Saroj Khaparde ceased to be a member of the Committee on her appointment as a Minister of State and do communicate to this House the name of the member so nominated by Rajya Sabha.”

The motion was adopted.

MR. DEPUTY SPEAKER : The House stands adjourned for lunch to meet again at 1430 hrs.

13.32 hrs.

The Lok Sabha Then Adjourned for Lunch Till Thirty Minutes Past Fourteen of the Clock

The Lok Sabha Reassembled After Lunch at Thirty Four Minutes Past Fourteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

[English]

(1) Need to upgrade Jamia Millia Islamia to a full-fledged University

SHRI AZIZ QURESHI (Satna) : Sir, today when dark and evil forces of right reaction are trying to destroy the very base of our secular, democratic and socialist objective, institutions like Jamia Millia Islamia should be given every kind of patronage and material help. It was this great institution which faced the onslaught of Muslim communalism and kept the banner of secularism aloft. People like Col. B. H. Zaidi Ex. M.P. and former vice chancellor of